

Year	SCHEDULED CASTES	
	No. of wells sanctioned for construction	Expenditure involved (Rs. in lakhs)
1962-63	193 wells	1.50
1963-64	100 wells	1.95
1964-65 (so far)	Not available.*	

\*The Orissa Government have stated that sinking of wells is mostly undertaken towards the close of the year as this is the proper working season and hence it is not possible to furnish the required information relating to the year 1964-65 at this stage.

#### Minor Irrigation Schemes

**1366. Shri D. S. Patil:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of grant given to the Maharashtra Government for development of minor irrigation projects in 1960-61, 1961-62, 1962-63, 1963-64 and 1964-65 so far;

(b) whether that amount had been availed of; and

(c) if so, to what extent the expenditure has been fruitful?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan):** (a) and (b). Under the revised procedure for rendering financial assistance to State Governments, introduced from the year 1958-59, Central assistance admissible to various State Governments is sanctioned in bulk for schemes under the head "Agricultural Production" which includes Minor Irrigation and Land Development. As such, it is not possible to indicate the amount of Central assistance given to the Government of Maharashtra specifically for development of minor irrigation projects in 1960-61, 1961-62,

1962-63, 1963-64 and 1964-65. Information with regard to grants sanctioned to the Government of Maharashtra and availed of by them during these years for their Agricultural Production Schemes, including Minor Irrigation and Land Development, is however, given below:—

Year	(Rs. in lakhs)	
	Amount of grant provisionally	Amount of grant finally adjusted.
1960-61	51.80	55.30
1961-62	43.56	38.00
1962-63	79.13	67.82
1963-64	120.25	*
1964-65	123.77	(**)

\*Since the State Government has not furnished the figures of actual expenditure for the year 1963-64 so far, final payment adjustment for that year have not been carried out.

\*\*Figures of grants given for the year 1964-65 represent the ceilings of central financial assistance, communicated to the State Government for that year. No Central financial assistance has been released to the State Government for the current financial year so far. It will, however, be released sometime in March 1965.

(c) According to the information received from the Government of Maharashtra in their Annual Plan, as against the Third Plan target of 12.10 lakh acres, an area of 6.79 lakh acres is reported to have been benefited by Minor Irrigation Schemes during the first three years of the Third Plan. The target for 1964-65 is 4.32 lakh acres.

#### Children Education

**1367. Shri V. V. Thevar:** Will the Minister of Social Security be pleased to state:

(a) the amount of grants given by the Government of India to the Indian Council for Child Welfare during 1963-64 for children's education (State-wise);

(b) whether the Minister is aware of the fact that the pay scale of Bal-Sevikas in Madras State is Rs. 20 per month as compared to Rs. 120 in other States; and

(c) if so, the reasons therefor?

**The Deputy Minister of Social Security (Shrimati M. Chandra-sekhar):** (a) No grants are given to Indian Council for Child Welfare for Children's education but grants are given to the Council for Bal Sevika Training Programme. The State-wise allocation of grant sanctioned for this training is given below:—

	Rs.
1. Andhra Pradesh	35,000
2. Kerala	50,000
3. Madras	50,000
4. Mysore	50,000
5. Maharashtra (Hingani)	35,000
6. Maharashtra (Kosbad)	5,000
7. Punjab	50,000
8. Rajasthan	50,000
9. West Bengal	50,000
10. Delhi	66,400

(b) and (c). The Bal Sevikas of Madras State, who are Matriculate and receive training through the Indian Council for Child Welfare for a period of 11 months, get a salary in the grade of Rs. 80-3-110-2-120 p.m. according to the rates fixed by the Madras State Government for all Bal Sevikas employed in the Integrated Child Welfare Pilot Project in the Poonamallee Panchayat Union. The salaries paid by the Bharat Sevika Samaj and other various aided voluntary institutions to the Bal Sevikas trained by the Indian Council for Child Welfare, however, vary from Rs. 75 to Rs. 105 per month. Those Bal Sevikas who are middle passed and receive three months' training through the State Government of Madras are, however, reported to be paid Rs. 20 p.m.

### Plantation and Shop Workers in Kerala

**1368. Shri A. V. Raghavan:** Will the Minister of Social Security be pleased to state:

(a) whether there is any proposal before the Government of Kerala to extend the scope of the Employees State Insurance Act to cover plantation workers and workers in shops and establishments; and

(b) if so, when the scheme will be implemented?

**The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao):**

(a) and (b). There is, at present, no proposal to cover plantation workers under the Employees' State Insurance Scheme in Kerala or in any other part of the country. It is, however, proposed that during the Fourth Five Year Plan, shops and commercial establishments (employing 20 or more persons) may be covered in a few selected centres, where the State Governments are in a position to make in advance adequate arrangements for full medical benefit and are willing to extend the Scheme to these classes.

### दिल्ली चिड़ियाघर

1369. श्री जगदेव सिंह सिद्धान्ती : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली के चिड़ियाघर में इस समय कितने और कौन कौन सी जातियों के पशु और पक्षी हैं ; और

(ख) उन में से कितने पशु और पक्षी विदेशों से मंगाये गये हैं ?

खाद्य तथा कृषि मंत्रालय में उपमंत्री (श्री शाहनवाज खां) : (क) और (ख). एक विवरण सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया—देखिये संख्या एल० टी०—3624/64]।